

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:850
ANSWERED ON:24.11.2009
NON-AVAILABILITY OF FERTILIZERS
Kishor Shri Kamal ;Verma Smt. Usha

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is aware of the non-availability of fertilisers to the farmers in the country including Uttar Pradesh;
- (b) if so, the details thereof and the corrective measures taken by the Government in this regard;
- (c) the quantum of fertilisers provided to each State including Uttar Pradesh for the sowing of rabi crops in the current year;
- (d) whether the irregularities in the distribution of fertilisers has been reported; and
- (e) if so, the details thereof state-wise including Uttar Pradesh along with the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The Government makes assessment of requirement of major fertilizers before each cropping season, namely Kharif and Rabi season. Shortage of fertilizers has been reported from a few pockets in certain States including Uttar Pradesh. The requirement and availability of fertilizers is regularly monitored inter-alia through Fertilizer Monitoring System and video conferences with the State Governments. The Government has taken steps to attend to the shortages reported.

(c): A statement is annexed.

(d) & (e): There have been sporadic reports of irregularities in the distribution. The State Governments have been advised to ensure observance of the provision of Fertilizer (Control) Order, 1985 requiring fertilizer dealers to display stock position and price list prominently. Up to 31-10-2009 32 raids have been organized, 242 certificates of sales have been cancelled, 38 F.I.R. have been lodged and 10 persons have been imprisoned on the grounds of various irregularities by Government of Uttar Pradesh, as per information available.